..... Appellant

..... Respondent

..... Appellant

..... Respondent

COURT NO. 37 DIVISION BENCH - II HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE TEJAS KARIA

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ITA 181/2023 (6).

COMMISSIONER OF INCOME TAX EXEMPTION DELHI

Versus

IILM FOUNDATION

ITA 182/2023 (7).

COMMISSIONER OF INCOME TAX EXEMPTION DELHI

Versus

IILM FOUNDATION

..... Respondent

..... Appellant

Advocates who appeared in these cases:

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For the Respondent : Mr Rohit Jain, Mr Aniket D. Agrawal, Mr Samarth Chaudhari, Mr V.K. Anand and Ms Ankita, Advocates.